

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

\* \* \*

Date of Decision: 26.9.96

OA 492/95

Gokul Ram Prajapati, Office Assistant in the office of the Superintendent of Railway Mail Service, 'J' Division, Ajmer.

... Applicant

Versus

1. Union of India through the Secretary to the Govt. of India, Department of Posts, Ministry of Communications, New Delhi.
2. Director General, Department of Posts, Dak Bhawan, New Delhi.
3. Chief Postmaster General, Rajasthan Circle, Jaipur.
4. Director Postal Services, Rajasthan Southern Region, Ajmer.
5. Superintendent of FMS, 'J' Division, Ajmer.
6. M.K. Ainani, Sorting Assistant, Ajmer FMS, Ajmer.
7. Jiwat D. Rajwani, Sorting Assistant, Railway Mail Service, Ajmer.
8. Ram Chander V.P., Sorting Assistant, Railway Mail Service, Ajmer.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. K.L. Thawani

For the Respondents

... Mr. K.N. Shrimal

O R D E R

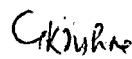
PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Gokul Ram Prajapati, in this application u/s 19 of the Administrative Tribunals Act, 1985, has sought a direction to the respondents to grant promotion to him from 1.10.91 and to continue his seniority as was assigned to him in the Lower Selection Grade in the Biennial Cadre Review (Higher Selection Grade-II).

2. We have heard the learned counsel for the parties. The learned counsel for the respondents has produced a copy of order, at Ann.F-1, dated 6.6.96, which shows that the applicant has been ordered to be promoted in the next higher scale of pay of Rs.1600-2660 under the Biennial Cadre Review Scheme w.e.f. 1.10.91. The grievance of the applicant has been redressed.

3. This OA has, therefore, become infructuous and the same is dismissed with no order as to costs.

  
(O.P. SHARMA)  
ADMINISTRATIVE MEMBER

  
(GOPAL KRISHNA)  
VICE CHAIRMAN

VK